

#### **Eklavya model residential schools**

†1684. MISS ANUSUIYA UIKEY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is a provision to build computer laboratory in Eklavya schools under Article 275(1) of the Constitution and the details thereof;

(b) whether the proposal has been received from Government of Madhya Pradesh in this regard and if so, the details thereof; and

(c) by when received and pending proposals would be approved?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir. Funding for setting up an EMRS is provided out of grant under Article 275(1) of the Constitution of India. There is provision to build computer laboratory in Eklavya Model Residential Schools (EMRS) as per the revised guidelines issued in June, 2010.

(b) and (c) Proposals for opening of 10 EMRS have been received from Government of Madhya Pradesh. As per revised guidelines and with available fund, 8 EMRS have been sanctioned and Rs.3600.00 lakh released to Government of Madhya Pradesh.

#### **Tribals of Andaman and Nicobar Islands in mainstream**

1685. SHRI AVINASH RAI KHANNA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of tribals in the Islands of Andaman and Nicobar;

(b) the steps Government is taking to bring them in the mainstream;

(c) whether the young generation of Jarawas is inclined to come into mainstream; and

(d) the steps Government is taking for education, health, drinking water, sanitation etc. for these tribals and how much money has been spend of their welfare, State-wise and tribe-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) There are six Aboriginal Tribes living in Andaman and Nicobar Islands, notified as Scheduled Tribes viz. the Andamanese, Onges, Jarawas, Sentinelese, Shom Pens and Nicobarese. The tribe-wise population, as per 2001 Census is as under:

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†Original notice of the question was received in Hindi.